

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 123
CA (CAA) No.6/CB/2024

Proceedings under Section 230-232 IBC

IN THE MATTER OF:

Hind Energy & Coal Benefication (india) Ltd. & Aradhana Impex Pvt. Ltd. & Ors.
.....Applicant

Order delivered on 02/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)
Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Jnana Ranjan Dhal, Adv
Mr. Ankit Chaurasia, Adv

For the Respondent

ORDER

Ld. counsel for the petitioner is present. There is no representation for the respondent. Matter adjourned to 18.07.2024.



Balraj Joshi
Member (Technical)



H.V. Subba Rao
Member (Judicial)

Sibendra Naik (Steno)